

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-10-2024

Date : 05.10.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
072/2024	05.10.2024	BLAPL-7458/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
073/2024	05.10.2024	BLAPL-9633/2024	B MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
075/2024	05.10.2024	BLAPL-9631/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
076/2024	05.10.2024	BLAPL-9671/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
077/2024	05.10.2024	BLAPL-9685/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
078/2024	05.10.2024	BLAPL-9626/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
079/2024	05.10.2024	BLAPL-9628/2024	B MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
080/2024	05.10.2024	BLAPL-9605/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
081/2024	05.10.2024	BLAPL-9601/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
082/2024	05.10.2024	BLAPL-9597/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
083/2024	05.10.2024	BLAPL-9593/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
084/2024	05.10.2024	BLAPL-9594/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
085/2024	05.10.2024	BLAPL-8741/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
086/2024	05.10.2024	ABLAPL-10245/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
088/2024	05.10.2024	ABLAPL-7056/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
089/2024	05.10.2024	ABLAPL-7231/2024	RK MAHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
090/2024	05.10.2024	ABLAPL-6972/2024	BK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	

091/2024	05.10.2024	ABLAPL-9586/2024	SS PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
092/2024	05.10.2024	BLAPL-9674/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
093/2024	05.10.2024	BLAPL-9598/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
094/2024	05.10.2024	BLAPL-9637/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
095/2024	05.10.2024	BLAPL-9635/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
096/2024	05.10.2024	BLAPL-8359/2024	MK PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
097/2024	05.10.2024	WP (C) - 24060/2024	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
098/2024	05.10.2024	BLAPL-9642/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
099/2024	05.10.2024	BLAPL-9683/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
100/2024	05.10.2024	BLAPL-9622/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
101/2024	05.10.2024	BLAPL-6858/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
102/2024	05.10.2024	BLAPL-9629/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
103/2024	05.10.2024	BLAPL-9632/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
104/2024	05.10.2024	BLAPL-9681/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
105/2024	05.10.2024	BLAPL-9653/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
106/2024	05.10.2024	BLAPL-6642/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
107/2024	05.10.2024	BLAPL-6677/2024	A DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
108/2024	05.10.2024	BLAPL-6764/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
109/2024	05.10.2024	BLAPL-7212/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
110/2024	05.10.2024	BLAPL-5051/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
111/2024	05.10.2024	BLAPL-6291/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	

112/2024	05.10.2024	CRLMC-1449/2024	S MITRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	CRIMINAL MISC
113/2024	05.10.2024	BLAPL-12047/2023	PK MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	BAIL-2
114/2024	05.10.2024	CRLMC-2547/2015	MK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	CRIMINAL MISC
115/2024	05.10.2024	CRLMC-633/2023	SP SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-09-27	CRIMINAL MISC
116/2024	05.10.2024	CRLMC-3093/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
117/2024	05.10.2024	CRLMC-3767/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
118/2024	05.10.2024	CRLMC-3802/2024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
119/2024	05.10.2024	CRLMC-3564/2024	S.K.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
120/2024	05.10.2024	CRLMC-3738/2024	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
121/2024	05.10.2024	CRLMC-3719/2024	K.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
122/2024	05.10.2024	CRLMC-3787/2024	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
123/2024	05.10.2024	CRLMC-3786/2024	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
124/2024	05.10.2024	CRLMC-3635/2024	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
125/2024	05.10.2024	CRLMC-3111/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
126/2024	05.10.2024	CRLMC-3740/2024	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
127/2024	05.10.2024	CRLMC-3571/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
128/2024	05.10.2024	CRLMC-3650/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
129/2024	05.10.2024	CRLMC-3679/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
130/2024	05.10.2024	CRLMC-3685/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
131/2024	05.10.2024	CRLMC-3703/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
132/2024	05.10.2024	CRLMC-3720/2024	P.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
133/2024	05.10.2024	CRLMC-3607/2024	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
134/2024	05.10.2024	WP (C) - 24543/2024	B.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
135/2024	05.10.2024	CRLMC-3713/2024	K.C.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
136/2024	05.10.2024	CRLMC-	S.K.BISWAL	C.O.	COURT NO.	Order Dtd. 2024-10-03	

		3561/2024			2 OLD		
137/2024	05.10.2024	CRLMC-3504/2024	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
138/2024	05.10.2024	WP (C) - 21295/2024	PABITRA KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
139/2024	05.10.2024	WP (C) - 24804/2024	S.K.ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
140/2024	05.10.2024	WP (C) - 24793/2024	S.K.ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
141/2024	05.10.2024	WP (C) - 24532/2024	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
142/2024	05.10.2024	WP (C) - 24564/2024	K.C.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
143/2024	05.10.2024	WP (C) - 24566/2024	S.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
144/2024	05.10.2024	ABLAPL-10272/2024	BR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
145/2024	05.10.2024	WP (C) - 24537/2024	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
146/2024	05.10.2024	WP (C) - 24527/2024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
147/2024	05.10.2024	WP (C) - 24568/2024	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
148/2024	05.10.2024	BLAPL-7104/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
149/2024	05.10.2024	WP (C) - 24626/2024	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
150/2024	05.10.2024	BLAPL-9607/2024	BADRINARAYAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
151/2024	05.10.2024	WP (C) - 24748/2024	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
152/2024	05.10.2024	CRLMC-3741/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
153/2024	05.10.2024	WP (C) - 17863/2024	M.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
154/2024	05.10.2024	ABLAPL-10874/2024	SOMANATH SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
155/2024	05.10.2024	BLAPL-722/2020	S.D.JENA	C.O.	COURT NO. 5	Order Dtd. 2021-08-10	BAIL-2
157/2024	05.10.2024	BLAPL-428/2021	S.D.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	BAIL-2
159/2024	05.10.2024	BLAPL-437/2021	S.D.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	BAIL-2
160/2024	05.10.2024	BLAPL-11530/2023	D.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	BAIL-2
161/2024	05.10.2024	CONTC-4973/2022	MR. BHOJARAJ SETH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-25	CONTEMPT

162/2024	05.10.2024	CONTC-159/2013	K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-09-27	CONTEMPT
163/2024	05.10.2024	CONTC-4424/2024	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-09-27	
164/2024	05.10.2024	WP (C) - 11825/2023	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-01	WRIT BRANCH-1
165/2024	05.10.2024	WP (C) - 9885/2024	GOPAL CHARAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-3
166/2024	05.10.2024	WP (C) - 9885/2024	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-3
167/2024	05.10.2024	LAA-6/2020	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-09-26	FIRST APPEAL
168/2024	05.10.2024	LAA-15/2024	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	
169/2024	05.10.2024	LAA-15/2024	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	
170/2024	05.10.2024	LAA-15/2024	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	
171/2024	05.10.2024	LAA-58/2015	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
172/2024	05.10.2024	LAA-10/2019	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
173/2024	05.10.2024	LAA-10/2019	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
174/2024	05.10.2024	LAA-10/2019	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
175/2024	05.10.2024	LAA-11/2019	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
176/2024	05.10.2024	LAA-11/2019	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
177/2024	05.10.2024	BLAPL-8231/2024	JR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-1
178/2024	05.10.2024	WP (C) - 24798/2024	S.K.ACHARYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	
179/2024	05.10.2024	LAA-11/2019	M K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	FIRST APPEAL
180/2024	05.10.2024	BLAPL-6098/2024	D PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-1
181/2024	05.10.2024	BLAPL-1358/2024	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
183/2024	05.10.2024	BLAPL-5922/2024	A SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-2
184/2024	05.10.2024	BLAPL-4413/2024	SC BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
187/2024	05.10.2024	BLAPL-8165/2024	SP SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
189/2024	05.10.2024	BLAPL-8767/2024	MOHENDRA KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	

			MOHAPATRO				
190/2024	05.10.2024	BLAPL-9774/2024	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
192/2024	05.10.2024	BLAPL-6382/2024	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-1
194/2024	05.10.2024	ABLAPL-138/2024	AK SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-1
197/2024	05.10.2024	BLAPL-6614/2024	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	BAIL-1
199/2024	05.10.2024	BLAPL-5205/2024	L ACHARI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
202/2024	05.10.2024	BLAPL-5087/2024	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-04	
212/2024	05.10.2024	BLAPL-9715/2024	SP DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-03	BAIL-1
215/2024	05.10.2024	ABLAPL-9184/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
217/2024	05.10.2024	BLAPL-9708/2024	KK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
218/2024	05.10.2024	CRLA-540/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	CRIMINAL APPEAL
230/2024	05.10.2024	BLAPL-7306/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1
232/2024	05.10.2024	CRLA-691/2024	G JAYASINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12-16	CRIMINAL APPEAL
233/2024	05.10.2024	CRLMP-45/2024	B BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	WRIT BRANCH-7
234/2024	05.10.2024	CRLMP-1102/2024	M K PANI	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	WRIT BRANCH-2
235/2024	05.10.2024	CRLMP-1102/2024	S K SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	WRIT BRANCH-2
237/2024	05.10.2024	BLAPL-8987/2024	MR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
240/2024	05.10.2024	CRLA-1237/2022	R.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL APPEAL
241/2024	05.10.2024	RSA-108/2024	M.M. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-23	SECOND APPEAL
243/2024	05.10.2024	BLAPL-9525/2024	J. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
244/2024	05.10.2024	ABLAPL-6801/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-11	
245/2024	05.10.2024	CRLMC-3770/2024	S. S. PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
246/2024	05.10.2024	BLAPL-7120/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	

247/2024	05.10.2024	CRLMC-3254/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
248/2024	05.10.2024	CRLMC-3642/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
249/2024	05.10.2024	WP (C) - 20824/2024	SK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-09-11	
250/2024	05.10.2024	ABLAPL-10872/2024	S P MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-04	
251/2024	05.10.2024	CRLMC-3752/2024	ANITA SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
252/2024	05.10.2024	CRLMC-2670/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	CRIMINAL MISC
253/2024	05.10.2024	MACA-170/2024	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
254/2024	05.10.2024	MACA-170/2024	I.CH. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
255/2024	05.10.2024	WP (C) - 124/2024	R.C. MALLICK	C.O.	COURT NO. 1		WRIT BRANCH-8
256/2024	05.10.2024	WP (C) - 124/2024	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-01	WRIT BRANCH-8
257/2024	05.10.2024	MACA-318/2024	S.R. OJHA	C.O.	COURT NO. 1		MISC. APPEAL SEC.
258/2024	05.10.2024	MACA-318/2024	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
259/2024	05.10.2024	MACA-433/2022	D.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
260/2024	05.10.2024	MACA-433/2023	D.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
261/2024	05.10.2024	MACA-354/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
262/2024	05.10.2024	MACA-354/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
263/2024	05.10.2024	WP (C) - 24422/2024	G.C.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	
264/2024	05.10.2024	WP (C) - 23576/2024	M.D.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
265/2024	05.10.2024	MACA-356/2019	DILLIP SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
266/2024	05.10.2024	WP (C) - 18757/2024	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
267/2024	05.10.2024	MACA-356/2019	S. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	MISC. APPEAL

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268/2024	05.10.2024	CRLMC-3785/2024	GAUTAM TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
269/2024	05.10.2024	CRLMC-3516/2024	P.R.CHHATOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
270/2024	05.10.2024	MACA-356/2019	S. PALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
271/2024	05.10.2024	WP (C) - 24709/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
272/2024	05.10.2024	WP (C) - 24707/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
273/2024	05.10.2024	MACA-803/2024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
274/2024	05.10.2024	WP (C) - 24702/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
275/2024	05.10.2024	WP (C) - 24701/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
276/2024	05.10.2024	MACA-803/2024	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
278/2024	05.10.2024	WP (C) - 24730/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
279/2024	05.10.2024	MACA-787/2024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
280/2024	05.10.2024	WP (C) - 24855/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
281/2024	05.10.2024	WP (C) - 24854/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
282/2024	05.10.2024	MACA-787/2024	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
283/2024	05.10.2024	WP (C) - 23263/2024	J.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
284/2024	05.10.2024	MACA-676/2019	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
285/2024	05.10.2024	WP (C) - 24139/2024	C.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
286/2024	05.10.2024	WP (C) - 24640/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
288/2024	05.10.2024	WP (C) - 24683/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
289/2024	05.10.2024	MACA-89/2019	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
290/2024	05.10.2024	WP (C) - 24684/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
291/2024	05.10.2024	WP (C) - 24688/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
292/2024	05.10.2024	MACA-89/2019	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	MISC. APPEAL SEC.

293/2024	05.10.2024	WP (C) - 24727/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
295/2024	05.10.2024	MACA- 88/2019	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
296/2024	05.10.2024	CRLMP- 1340/2024	A.K.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
297/2024	05.10.2024	MACA- 88/2019	B.R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
298/2024	05.10.2024	CRLMP- 1338/2024	GYANENDRA KUMAR PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
299/2024	05.10.2024	FAO- 632/2018	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
300/2024	05.10.2024	FAO- 632/2018	S.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-04	MISC. APPEAL SEC.
302/2024	05.10.2024	CRLMP- 1337/2024	TAPAN KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
303/2024	05.10.2024	WP (C) - 24118/2024	S.P. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
304/2024	05.10.2024	CRLMC- 3577/2024	A.SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
305/2024	05.10.2024	CRLMP- 235/2023	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-04	WRIT BRANCH-5
306/2024	05.10.2024	CMP- 1079/2024	M.D.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
307/2024	05.10.2024	WP (C) - 19006/2024	A.PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
308/2024	05.10.2024	MACA- 169/2024	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
309/2024	05.10.2024	MACA- 169/2024	I.CH. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
310/2024	05.10.2024	WP (C) - 18034/2024	K.C.KAR	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
312/2024	05.10.2024	MACA- 87/2019	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
313/2024	05.10.2024	WP (C) - 18034/2024	M.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-10-03	
314/2024	05.10.2024	MACA- 87/2019	B.R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
315/2024	05.10.2024	CMP- 880/2024	A.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
316/2024	05.10.2024	MACA- 404/2020	S.R. OJHA	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	MISC. APPEAL

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317/2024	05.10.2024	CMP-1046/2024	S.K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
318/2024	05.10.2024	WP (C) - 24611/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
320/2024	05.10.2024	MACA-443/2020	K.K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
321/2024	05.10.2024	WP (C) - 24664/2024	A.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
322/2024	05.10.2024	MACA-443/2020	S.D. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	MISC. APPEAL SEC.
323/2024	05.10.2024	BLAPL-554/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-09-04	
324/2024	05.10.2024	BLAPL-6274/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	BAIL-1
325/2024	05.10.2024	BLAPL-9166/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	
327/2024	05.10.2024	BLAPL-9700/2024	AMRESH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	BAIL-1
328/2024	05.10.2024	ABLAPL-9086/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	BAIL-1
330/2024	05.10.2024	BLAPL-9729/2024	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
331/2024	05.10.2024	BLAPL-9701/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
332/2024	05.10.2024	BLAPL-8865/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	
334/2024	05.10.2024	CRLMC-3382/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	
335/2024	05.10.2024	BLAPL-9669/2024	SANTOSH KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
336/2024	05.10.2024	CRLMC-3778/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
337/2024	05.10.2024	BLAPL-9646/2024	KK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
338/2024	05.10.2024	CRLMC-3759/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
339/2024	05.10.2024	BLAPL-9724/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
340/2024	05.10.2024	BLAPL-9740/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
341/2024	05.10.2024	BLAPL-9721/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
343/2024	05.10.2024	BLAPL-9719/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
344/2024	05.10.2024	CRLMC-3662/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
345/2024	05.10.2024	BLAPL-7910/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2

346/2024	05.10.2024	CRLMC-3550/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
347/2024	05.10.2024	ABLAPL-10729/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
348/2024	05.10.2024	ABLAPL-10873/2024	KN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
349/2024	05.10.2024	CRLMC-3119/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	
350/2024	05.10.2024	CRLMC-3696/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
351/2024	05.10.2024	ABLAPL-10467/2024	S ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
352/2024	05.10.2024	CRLMC-3754/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
353/2024	05.10.2024	BLAPL-5416/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
354/2024	05.10.2024	ABLAPL-10734/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	
356/2024	05.10.2024	CRLMC-3716/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
358/2024	05.10.2024	BLAPL-9611/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
362/2024	05.10.2024	CRLMC-3737/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
363/2024	05.10.2024	BLAPL-9587/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2
364/2024	05.10.2024	CRLMC-3277/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
366/2024	05.10.2024	CRLMC-3465/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
367/2024	05.10.2024	CRLMC-3762/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
368/2024	05.10.2024	CRLMC-3602/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
370/2024	05.10.2024	BLAPL-9696/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-2
371/2024	05.10.2024	BLAPL-9691/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
372/2024	05.10.2024	BLAPL-7112/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	

374/2024	05.10.2024	BLAPL-7066/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1
375/2024	05.10.2024	BLAPL-8795/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	
376/2024	05.10.2024	ABLAPL-10870/2024	SUMAN MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
380/2024	05.10.2024	WP (C) - 7218/2024	S. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-11	WRIT BRANCH-6
381/2024	05.10.2024	WP (C) - 21730/2013	R. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	WRIT BRANCH-4
382/2024	05.10.2024	WP (C) - 16306/2019	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	WRIT BRANCH-3
383/2024	05.10.2024	BLAPL-13331/2023	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-10-04	BAIL-1
384/2024	05.10.2024	WP (C) - 16335/2024	S.K. BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	WRIT BRANCH-5
385/2024	05.10.2024	CRLREV-523/2017	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	CRIMINAL REVISION
386/2024	05.10.2024	CRLMC-3714/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	
387/2024	05.10.2024	CRLMC-3670/2024	DILLIP KUMAR MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	
388/2024	05.10.2024	CRLA-733/2024	M.PAGAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-03	
389/2024	05.10.2024	CRLA-941/2024	D.P.DASH	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
390/2024	05.10.2024	CRLMP-1323/2024	S.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
391/2024	05.10.2024	CRLMP-1331/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
392/2024	05.10.2024	CRLMP-1332/2024	K.C.PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
393/2024	05.10.2024	CRLMP-1334/2024	C.R.KAR	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
394/2024	05.10.2024	CRLMP-1335/2024	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
395/2024	05.10.2024	CRLMP-1303/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-09-27	
396/2024	05.10.2024	CRLMP-1328/2024	K.C.PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
397/2024	05.10.2024	CRLMP-1324/2024	SAK DORA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
398/2024	05.10.2024	CRLMP-1330/2024	S.S.PASAYAT	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
399/2024	05.10.2024	CMP-93/2024	B.R. SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2024-02-27	WRIT BRANCH-6

400/2024	05.10.2024	CRLMC-3751/2024	A.K.ROUL	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
401/2024	05.10.2024	CRLMC-3753/2024	A.K.ROUL	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
402/2024	05.10.2024	WP (C) - 24894/2024	T.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
403/2024	05.10.2024	CRLMC-2810/2016	H.S. PAIKARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-18	CRIMINAL MISC
404/2024	05.10.2024	WP (C) - 24975/2024	T.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
405/2024	05.10.2024	RSA-288/2024	B.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
406/2024	05.10.2024	CRLMC-5381/2015	H.S. PAIKARAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	CRIMINAL MISC
407/2024	05.10.2024	CRLMC-3722/2024	B.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-10-03	
408/2024	05.10.2024	CRLMC-1718/2024	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-06	CRIMINAL MISC
409/2024	05.10.2024	WP (C) - 24563/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
410/2024	05.10.2024	CRLMC-1864/2024	I. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	CRIMINAL MISC
411/2024	05.10.2024	WP (C) - 24156/2024	M.M.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-10-04	
412/2024	05.10.2024	WP (C) - 24685/2024	S.MALLIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
413/2024	05.10.2024	CRLREV-536/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-08	CRIMINAL REVISION
414/2024	05.10.2024	WP (C) - 24127/2024	G.JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	
415/2024	05.10.2024	CRLA-324/2018	M.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-05	CRIMINAL APPEAL
416/2024	05.10.2024	CRLA-868/2024	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
417/2024	05.10.2024	BLAPL-6939/2024	GR DHAL	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	BAIL-2
418/2024	05.10.2024	WP (C) - 27184/2020	B K PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-10-01	WRIT BRANCH-5
420/2024	05.10.2024	WP (C) - 27184/2020	GANESH CHANDRA JENA	C.O.	COURT NO. 3	Order Dtd. 2024-10-01	WRIT BRANCH-5
421/2024	05.10.2024	WP (C) - 9920/2022	S.C. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-10-01	WRIT BRANCH-3
423/2024	05.10.2024	WP (C) -	S.C. DAS	C.O.	COURT NO.	Order Dtd. 2024-10-01	WRIT

		9923/2022			3		BRANCH-3
429/2024	05.10.2024	WP (C) - 14142/2014	S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	WRIT BRANCH-6
433/2024	05.10.2024	WP (C) - 14147/2014	S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	WRIT BRANCH-6
435/2024	05.10.2024	WP (C) - 14145/2014	S. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	WRIT BRANCH-6
439/2024	05.10.2024	ABLAPL- 16709/2022	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-05	BAIL-1
441/2024	05.10.2024	ABLAPL- 5236/2023	M. JATI	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	BAIL-2
443/2024	05.10.2024	ABLAPL- 2499/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1
444/2024	05.10.2024	WP (C) - 38801/2023	M.K. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	WRIT BRANCH-5
446/2024	05.10.2024	WP (C) - 8990/2024	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	WRIT BRANCH-1
447/2024	05.10.2024	WP (C) - 19096/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-19	
448/2024	05.10.2024	ABLAPL- 7804/2024	DEBABRATA DASH	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	BAIL-1
450/2024	05.10.2024	WP (C) - 25147/2020	R.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	WRIT BRANCH-7
452/2024	05.10.2024	ABLAPL- 8989/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-09-05	BAIL-1
453/2024	05.10.2024	WP (C) - 15345/2017	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	WRIT BRANCH-6
455/2024	05.10.2024	ABLAPL- 9986/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-09-27	
459/2024	05.10.2024	ABLAPL- 10198/2024	J P BEHURA	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
461/2024	05.10.2024	WP (C) - 15345/2017	B.K. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	WRIT BRANCH-6
462/2024	05.10.2024	ABLAPL- 10466/2024	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
464/2024	05.10.2024	WP (C) - 19800/2024	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
466/2024	05.10.2024	CMP- 508/2024	A. SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	WRIT BRANCH-3

467/2024	05.10.2024	WP (C) - 13875/2024	NIRANJAN SINGH (1)	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	WRIT BRANCH-8
469/2024	05.10.2024	WP (C) - 20539/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
470/2024	05.10.2024	WP (C) - 23635/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
472/2024	05.10.2024	WP (C) - 23635/2024	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
473/2024	05.10.2024	ABLAPL- 10525/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	BAIL-2
474/2024	05.10.2024	WP (C) - 24694/2024	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-05	
475/2024	05.10.2024	ABLAPL- 10527/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
477/2024	05.10.2024	ABLAPL- 10562/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	BAIL-2
478/2024	05.10.2024	WP (C) - 24297/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-05	
479/2024	05.10.2024	ABLAPL- 10608/2024	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
481/2024	05.10.2024	WP (C) - 24264/2024	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
482/2024	05.10.2024	ABLAPL- 10238/2024	S GHOSH	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	BAIL-1
483/2024	05.10.2024	ABLAPL- 10617/2024	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
484/2024	05.10.2024	CRLMC- 3559/2024	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	
485/2024	05.10.2024	WP (C) - 24898/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
486/2024	05.10.2024	ABLAPL- 10708/2024	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	BAIL-1
487/2024	05.10.2024	CRLA- 810/2024	S.DASH	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
488/2024	05.10.2024	CRLMP- 1344/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
489/2024	05.10.2024	WP (C) - 22218/2024	BASUDEV BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
490/2024	05.10.2024	ABLAPL-	DEBENDRA	C.O.	COURT NO.	Order Dtd. 2024-10-04	

		10731/2024	SWAIN		3		
491/2024	05.10.2024	WP (C) - 23817/2024	ABHAYA KUMAR BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-10-03	
492/2024	05.10.2024	CMP- 1096/2024	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
493/2024	05.10.2024	ABLAPL- 10739/2024	MRUTUNJAYA MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
494/2024	05.10.2024	WP (C) - 15461/2024	P.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	WRIT BRANCH (DIVISION BENCH-3)
495/2024	05.10.2024	WP (C) - 25079/2024	S.MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
496/2024	05.10.2024	WP (C) - 24922/2024	S.MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2024-10-04	
497/2024	05.10.2024	ABLAPL- 10603/2024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	BAIL-1
498/2024	05.10.2024	WP (C) - 24098/2024	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
499/2024	05.10.2024	WP (C) - 24870/2024	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
500/2024	05.10.2024	WP (C) - 24931/2024	PRAKASH CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
501/2024	05.10.2024	WP (C) - 13691/2024	B.N. SHADANGI	C.O.	COURT NO. 5	Order Dtd. 2024-11-08	WRIT BRANCH (DIVISION BENCH-1)
502/2024	05.10.2024	WP (C) - 24930/2024	PRAKASH CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
503/2024	05.10.2024	WPC (OAC) - 4570/2016	P.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-09-18	OA Branch
504/2024	05.10.2024	WP (C) - 24904/2024	PRAKASH CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
505/2024	05.10.2024	WP (C) - 24888/2024	G.D.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
506/2024	05.10.2024	WP (C) - 24943/2024	PRAKASH CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
507/2024	05.10.2024	WP (C) - 9371/2024	S.P. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	WRIT BRANCH-5
508/2024	05.10.2024	WP (C) - 21872/2024	T.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
509/2024	05.10.2024	WP (C) - 24473/2024	A.K.ROUL	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
510/2024	05.10.2024	WP (C) - 5721/2024	N.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	WRIT BRANCH-4

511/2024	05.10.2024	WP (C) - 23743/2024	D.K.NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
512/2024	05.10.2024	WP (C) - 5721/2024	N.R. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	WRIT BRANCH-4
513/2024	05.10.2024	WP (C) - 23743/2024	B.K.SETH	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
514/2024	05.10.2024	WP (C) - 6859/2024	D.P. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-10-01	WRIT BRANCH-2
515/2024	05.10.2024	WP (C) - 34032/2023	M.R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANCH-8
516/2024	05.10.2024	WP (C) - 23851/2024	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	
517/2024	05.10.2024	WP (C) - 24998/2024	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-10-23	
518/2024	05.10.2024	WP (C) - 24505/2024	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-01	
519/2024	05.10.2024	MATA- 45/2018	D.K. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	FIRST APPEAL
520/2024	05.10.2024	WP (C) - 24598/2024	R. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-01	
521/2024	05.10.2024	MATA- 249/2023	S. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	FIRST APPEAL
522/2024	05.10.2024	WP (C) - 24578/2024	R. K. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-10-01	
523/2024	05.10.2024	WP (C) - 14881/2023	GOURANG CHARAN MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH-4
524/2024	05.10.2024	BLAPL- 5899/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	
525/2024	05.10.2024	WP (C) - 24362/2024	K. C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-10-01	
526/2024	05.10.2024	ABLAPL- 10869/2024	B B ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-2
527/2024	05.10.2024	WP (C) - 24844/2024	C. R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
528/2024	05.10.2024	ABLAPL- 1991/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL-1
529/2024	05.10.2024	WP (C) - 24507/2024	C. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
530/2024	05.10.2024	WP (C) - 35706/2021	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	WRIT BRANCH-6
531/2024	05.10.2024	WP (C) - 22558/2024	SAYANTAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-11-06	

532/2024	05.10.2024	WP (C) - 24513/2024	C. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	
533/2024	05.10.2024	WP (C) - 24575/2024	M. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	
534/2024	05.10.2024	WP (C) - 23230/2024	R.K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	
535/2024	05.10.2024	CRLMC- 3478/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	
536/2024	05.10.2024	CRLA- 733/2024	B.B ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-10-03	
537/2024	05.10.2024	FAO- 17/2011	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
538/2024	05.10.2024	BLAPL- 5846/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-10-04	BAIL-2
539/2024	05.10.2024	WP (C) - 23592/2024	R. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-09-24	
540/2024	05.10.2024	FAO- 17/2011	T. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-25	MISC. APPEAL SEC.
541/2024	05.10.2024	WP (C) - 24576/2024	J. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
542/2024	05.10.2024	BLAPL- 4499/2024	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
543/2024	05.10.2024	WP (C) - 24761/2024	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-10-03	
544/2024	05.10.2024	BLAPL- 323/2024	SANJIB KUMAR BHANJIADAO	C.O.	COURT NO. 5	Order Dtd. 2024-10-04	
545/2024	05.10.2024	TRP (C) - 280/2024	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
546/2024	05.10.2024	WP (C) - 25066/2024	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
547/2024	05.10.2024	TRP (C) - 281/2024	D. K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
548/2024	05.10.2024	ABLAPL- 10609/2024	J KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
549/2024	05.10.2024	TRP (C) - 291/2024	K. R. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
550/2024	05.10.2024	ABLAPL- 3252/2024	J KAMILA	C.O.	COURT NO. 12	Order Dtd. 2024-08-06	BAIL-2
551/2024	05.10.2024	TRP (C) - 301/2024	J. P. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
552/2024	05.10.2024	TRP (C) - 302/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	

553/2024	05.10.2024	WP (C) - 24773/2024	M. D. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	
554/2024	05.10.2024	BLAPL- 5833/2024	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-2
555/2024	05.10.2024	WP (C) - 24861/2024	D. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-10-03	
556/2024	05.10.2024	BLAPL- 6237/2024	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
557/2024	05.10.2024	WP (C) - 24586/2024	P. K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-10-03	
558/2024	05.10.2024	WP (C) - 24127/2024	G. JAYSINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-30	
559/2024	05.10.2024	BLAPL- 6438/2024	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
560/2024	05.10.2024	WP (C) - 24139/2024	S. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-03	
561/2024	05.10.2024	CMP- 1053/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
562/2024	05.10.2024	BLAPL- 2912/2024	D SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
563/2024	05.10.2024	WP (C) - 24517/2024	C. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
565/2024	05.10.2024	BLAPL- 5302/2024	SUBAS SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
566/2024	05.10.2024	WP (C) - 24525/2024	C. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
567/2024	05.10.2024	BLAPL- 161/2024	S K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	BAIL-2
568/2024	05.10.2024	BLAPL- 5313/2024	SUBAS SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
569/2024	05.10.2024	WP (C) - 24818/2024	RANJIT SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
570/2024	05.10.2024	WP (C) - 24572/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
571/2024	05.10.2024	BLAPL- 9709/2024	S ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	BAIL-1
572/2024	05.10.2024	WP (C) - 24657/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
573/2024	05.10.2024	WP (C) - 24528/2024	M.N.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
574/2024	05.10.2024	BLAPL-	R KHATUN	C.O.	COURT NO.	Order Dtd. 2024-10-04	

		4459/2024			12		
575/2024	05.10.2024	WP (C) - 24479/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
576/2024	05.10.2024	WP (C) - 24464/2024	RANJIT SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
577/2024	05.10.2024	WP (C) - 24463/2024	RANJIT SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
579/2024	05.10.2024	WP (C) - 24402/2024	M.NAIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
580/2024	05.10.2024	BLAPL- 5468/2024	J R BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
581/2024	05.10.2024	WP (C) - 24391/2024	A.PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
582/2024	05.10.2024	BLAPL- 4761/2024	R K MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
583/2024	05.10.2024	WP (C) - 24384/2024	M.NAIK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
584/2024	05.10.2024	WP (C) - 24300/2024	RANJIT SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
585/2024	05.10.2024	BLAPL- 5456/2024	R K MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
586/2024	05.10.2024	WP (C) - 24262/2024	K.C.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
587/2024	05.10.2024	BLAPL- 5505/2024	ANUPAM DASH	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	
588/2024	05.10.2024	WP (C) - 20245/2024	K.K.RATH	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
589/2024	05.10.2024	WP (C) - 24236/2024	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
590/2024	05.10.2024	WP (C) - 24392/2024	P.K.PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
591/2024	05.10.2024	WP (C) - 24291/2024	J.R.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
592/2024	05.10.2024	BLAPL- 9717/2024	T.R. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	
593/2024	05.10.2024	BLAPL- 9737/2024	AP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	BAIL-1
594/2024	05.10.2024	BLAPL- 9704/2024	MK SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-10-03	BAIL-2
595/2024	05.10.2024	WP (C) - 14616/2021	S.K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-10-04	WRIT BRANCH (DIVISION BENCH-1)
596/2024	05.10.2024	CMP- 1085/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-10-30	
597/2024	05.10.2024	WP (C) - 14616/2021	M. SAMANTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH (DIVISION BENCH-1)

598/2024	05.10.2024	BLAPL-2956/2024	SC DASH	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	BAIL-1
599/2024	05.10.2024	WP (C) - 14616/2021	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH (DIVISION BENCH-1)
600/2024	05.10.2024	WP (C) - 14616/2021	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	WRIT BRANCH (DIVISION BENCH-1)
601/2024	05.10.2024	WP (C) - 24692/2024	H. K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-10-03	
602/2024	05.10.2024	TRP (C) - 200/2024	P. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
603/2024	05.10.2024	TRP (C) - 288/2024	S. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
604/2024	05.10.2024	WP (C) - 24576/2024	G. C. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-10-03	
605/2024	05.10.2024	WP (C) - 24145/2024	G. C. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-10-01	
607/2024	05.10.2024	ABLAPL-10809/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-01	
608/2024	05.10.2024	BLAPL-8361/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-2
609/2024	05.10.2024	ABLAPL-9455/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
610/2024	05.10.2024	ABLAPL-9268/2024	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
611/2024	05.10.2024	ABLAPL-10508/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-1
612/2024	05.10.2024	ABLAPL-10679/2024	S. CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-1
613/2024	05.10.2024	BLAPL-2997/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	
614/2024	05.10.2024	BLAPL-5035/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-04	BAIL-2
615/2024	05.10.2024	CRLMC-3277/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
616/2024	05.10.2024	BLAPL-5823/2024	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-09-25	BAIL-2
617/2024	05.10.2024	BLAPL-194/2024	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	
618/2024	05.10.2024	WP (C) - 24845/2024	SURENDRA DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	

619/2024	05.10.2024	ABLAPL-10802/2024	P. K. ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2024-10-01	
620/2024	05.10.2024	ABLAPL-9986/2024	SURENDRA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-09-27	
621/2024	05.10.2024	CRLMP-1319/2024	J. C. BARAL	C.O.	COURT NO. 2	Order Dtd. 2024-09-30	
622/2024	05.10.2024	BLAPL-9023/2024	B. N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-09-24	
623/2024	05.10.2024	BLAPL-9705/2024	B. N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
624/2024	05.10.2024	CRLMC-3684/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
625/2024	05.10.2024	WP (C) - 24292/2024	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2024-10-01	
626/2024	05.10.2024	ABLAPL-10811/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
627/2024	05.10.2024	BLAPL-9782/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
628/2024	05.10.2024	BLAPL-9767/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
629/2024	05.10.2024	BLAPL-9647/2024	S. C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
630/2024	05.10.2024	CRLMC-3655/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
631/2024	05.10.2024	BLAPL-9648/2024	S. C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	BAIL-1
632/2024	05.10.2024	CRLMC-3666/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
633/2024	05.10.2024	CRLMC-3711/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
634/2024	05.10.2024	ABLAPL-10486/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
635/2024	05.10.2024	CRLMC-3646/2024	ANUPAM DASH	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
636/2024	05.10.2024	ABLAPL-10169/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-09-27	
637/2024	05.10.2024	CRLMC-3449/2024	R.CH.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	
638/2024	05.10.2024	ABLAPL-4849/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	
639/2024	05.10.2024	BLAPL-8749/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-10-03	BAIL-2
640/2024	05.10.2024	WP (C) - 24908/2024	SURENDRA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	
641/2024	05.10.2024	ABLAPL-923/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2	Order Dtd. 2024-03-11	
642/2024	05.10.2024	WP (C) - 24923/2024	SUBASH CH PANI	C.O.	COURT NO. 2	Order Dtd. 2024-10-04	

643/2024	05.10.2024	ABLAPL-3624/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL-1
644/2024	05.10.2024	WP (C) - 25028/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-08	
645/2024	05.10.2024	WP (C) - 24777/2024	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-10-04	
646/2024	05.10.2024	CRLA-906/2024	S. K. PRUSTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-04	
647/2024	05.10.2024	BLAPL-9752/2024	RAJAKISHORE SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-04	
648/2024	05.10.2024	WP (C) - 24281/2024	A. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-10-04	
649/2024	05.10.2024	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
650/2024	05.10.2024	BLAPL-9787/2024	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
651/2024	05.10.2024	ABLAPL-9613/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
652/2024	05.10.2024	BLAPL-9785/2024	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-1
653/2024	05.10.2024	BLAPL-7721/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	BAIL-1
654/2024	05.10.2024	ABLAPL-9231/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-05	
655/2024	05.10.2024	BLAPL-9784/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
656/2024	05.10.2024	RPFAM-186/2024	TRILOCHAN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	FIRST APPEAL
657/2024	05.10.2024	ABLAPL-10211/2024	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	
658/2024	05.10.2024	ABLAPL-10261/2024	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2
659/2024	05.10.2024	RPFAM-186/2024	TRILOCHAN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	FIRST APPEAL
660/2024	05.10.2024	BLAPL-9773/2024	D. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
661/2024	05.10.2024	BLAPL-9769/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
662/2024	05.10.2024	BLAPL-9062/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	
663/2024	05.10.2024	BLAPL-6938/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04	BAIL-2
069/2024	05.10.2024	WP (C) - 24558/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-10-03	
070/2024	05.10.2024	WA-	PRASANTA	GENERAL		Order Dtd. 2024-09-26	WRIT

		960/2024	KUMAR PATRI				APPEAL
071/2024	05.10.2024	CRLREV-414/2023	RAJA DASH	GENERAL		Order Dtd. 2024-09-26	CRIMINAL REVISION
074/2024	05.10.2024	WP (C) - 17808/2023	JAGADIP SAHOO	GENERAL		Order Dtd. 2023-09-15	WRIT BRANCH-2
087/2024	05.10.2024	ABLAPL-10643/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-09-30	BAIL-1
158/2024	05.10.2024	WP (C) - 38801/2023	SARAT KUMAR KAR	GENERAL		Judgement Dtd. 2024-10-03	WRIT BRANCH-5
186/2024	05.10.2024	BLAPL-6334/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-04	
196/2024	05.10.2024	ABLAPL-10829/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2024-10-04	
201/2024	05.10.2024	ABLAPL-10867/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-10-04	
213/2024	05.10.2024	BLAPL-4737/2024	JIMOOTESH SHARMA	GENERAL		Order Dtd. 2024-10-04	BAIL-1
222/2024	05.10.2024	ABLAPL-10844/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-04	BAIL-1
225/2024	05.10.2024	SA-105/2002	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-10-04	SECOND APPEAL
231/2024	05.10.2024	CRLMC-2834/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-10-05	
236/2024	05.10.2024	WP (C) - 19800/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-04	
238/2024	05.10.2024	TRP (C) - 260/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-10-03	
239/2024	05.10.2024	CONTC-1138/2023	BIKAS CHANDARA MOHANTY	GENERAL		Order Dtd. 2024-10-04	CONTEMPT
277/2024	05.10.2024	WP (C) - 24109/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
287/2024	05.10.2024	WP (C) - 24406/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
294/2024	05.10.2024	WP (C) - 24409/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
301/2024	05.10.2024	WP (C) - 24352/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
311/2024	05.10.2024	WP (C) - 24176/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-04	
319/2024	05.10.2024	WP (C) - 23956/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-01	
326/2024	05.10.2024	WP (C) - 24218/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
329/2024	05.10.2024	WP (C) - 23958/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	

333/2024	05.10.2024	WP (C) - 24221/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
342/2024	05.10.2024	WP (C) - 24223/2024	DEBENDRA BEHERA	GENERAL		Petition	
355/2024	05.10.2024	WP (C) - 8932/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-03-16	WRIT BRANCH-3
359/2024	05.10.2024	WP (C) - 24035/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
361/2024	05.10.2024	WP (C) - 24229/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-04	
365/2024	05.10.2024	WP (C) - 24492/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-03	
369/2024	05.10.2024	WP (C) - 24764/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-04	
373/2024	05.10.2024	WP (C) - 24802/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
377/2024	05.10.2024	WP (C) - 24746/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
378/2024	05.10.2024	WP (C) - 24817/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
379/2024	05.10.2024	WP (C) - 23111/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
419/2024	05.10.2024	LAA- 110/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-30	FIRST APPEAL
422/2024	05.10.2024	WP (C) - 24062/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
424/2024	05.10.2024	BLAPL- 6764/2024	PRAKASH PRADHAN	GENERAL		Order Dtd. 2024-10-03	
425/2024	05.10.2024	CRLMP- 1333/2024	NALINI KUMAR JENA	GENERAL		Order Dtd. 2024-10-04	
427/2024	05.10.2024	MACA- 78/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2024-10-05	MISC. APPEAL SEC.
431/2024	05.10.2024	LAA- 10/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-04	FIRST APPEAL
437/2024	05.10.2024	WP (C) - 18445/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
458/2024	05.10.2024	WP (C) - 24061/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-30	
468/2024	05.10.2024	WP (C) - 24165/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
471/2024	05.10.2024	WP (C) - 24142/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	

476/2024	05.10.2024	WP (C) - 24140/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
480/2024	05.10.2024	WP (C) - 24136/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-10-05	
578/2024	05.10.2024	CMP- 941/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-10-04	
156/2024	05.10.2024	WP (C) - 10787/2024	M MOHANTY	GENERAL			WRIT BRANCH-6
182/2024	05.10.2024	BLAPL- 9551/2024	P BASTIA	GENERAL			
185/2024	05.10.2024	WA- 472/2020	B DAS	GENERAL			WRIT APPEAL
188/2024	05.10.2024	WP (C) - 24312/2024	K C PANDA	GENERAL			
191/2024	05.10.2024	FA-56/2002	D N SARANGI	GENERAL			FIRST APPEAL
193/2024	05.10.2024	ABLAPL- 8098/2024	L BHOI	GENERAL			BAIL-2
195/2024	05.10.2024	WP (C) - 2475/2021	A MOHANTY	GENERAL			WRIT BRANCH-4
198/2024	05.10.2024	CRLA- 412/2015	J P BEHERA	GENERAL			CRIMINAL APPEAL
200/2024	05.10.2024	WP (C) - 21479/2012	R SAMAL	GENERAL			
203/2024	05.10.2024	WP (C) - 29283/2019	G C BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH)
204/2024	05.10.2024	SAO- 19/2004	G C BARIK	GENERAL			
205/2024	05.10.2024	WP (C) - 15172/2014	R NAYAK	GENERAL			
206/2024	05.10.2024	FA- 224/1998	S K SAMIM	GENERAL			
207/2024	05.10.2024	WP (C) - 12803/2007	M BEHERA	GENERAL			WRIT BRANCH-2
208/2024	05.10.2024	WP (C) - 2213/2024	S KHATUA	GENERAL			WRIT BRANCH-6
209/2024	05.10.2024	WP (C) - 11095/2010	M NAYAK	GENERAL			
210/2024	05.10.2024	WP (C) - 17585/2024	DINESH	GENERAL			

211/2024	05.10.2024	FA-469/1998	S K SAMIM	GENERAL		Order Dtd. 2001-12-21	
214/2024	05.10.2024	FA-230/2000	P K JENA	GENERAL			FIRST APPEAL
216/2024	05.10.2024	CRLMP-728/2024	M K NAYAK	GENERAL			WRIT BRANCH-4
219/2024	05.10.2024	WP (C) - 11646/2023	M PATTANAIAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)
220/2024	05.10.2024	WP (C) - 28270/2023	D SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
221/2024	05.10.2024	WP (C) - 23894/2024	A K SARANGI	GENERAL			
223/2024	05.10.2024	MACA-893/2006	G C BARIK	GENERAL			MISC. APPEAL SEC.
224/2024	05.10.2024	WPC (OAC) - 4570/2016	P K BEHERA	GENERAL			OA Branch
226/2024	05.10.2024	ABLAPL-19924/2017	S PRASAD	GENERAL			
227/2024	05.10.2024	MATA-346/2023	S BISWAL	GENERAL			FIRST APPEAL
228/2024	05.10.2024	SA-112/1979	D K SAHU	GENERAL			
229/2024	05.10.2024	CRLMC-2777/2023	S.BARIK	GENERAL		Order Dtd. 2024-08-27	CRIMINAL MISC
242/2024	05.10.2024	ABLAPL-6887/2024	AK SAHOO	GENERAL		Order Dtd. 2024-08-28	BAIL-2
357/2024	05.10.2024	CONTC-4669/2023	S. K. NAYAK	GENERAL		PetitionAnnexure, Compromise Petition,	CONTEMPT
360/2024	05.10.2024	WP (C) - 14616/2021	S. K. NAYAK	GENERAL		Order Dtd. 2024-10-04Petition, Annexure, Written Statement,	WRIT BRANCH (DIVISION BENCH-1)
426/2024	05.10.2024	RVWPET-416/2023	M BARAL	GENERAL			CIVIL REVISION
428/2024	05.10.2024	WP (C) - 28270/2023	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
430/2024	05.10.2024	RSA-275/2014	T BAG	GENERAL			SECOND APPEAL
432/2024	05.10.2024	WP (C) - 22310/2015	S MOHARANA	GENERAL			WRIT BRANCH-5
434/2024	05.10.2024	SA-	P NAYAK	GENERAL			SECOND

		393/2000					APPEAL
436/2024	05.10.2024	CMP- 1292/2023	P NAYAK	GENERAL			WRIT BRANCH-1
438/2024	05.10.2024	WA- 2348/2024	R K BARIK	GENERAL			WRIT APPEAL
440/2024	05.10.2024	WP (C) - 101/2016	S N SHARMA	GENERAL			
442/2024	05.10.2024	WP (C) - 21801/2024	S N SHARMA	GENERAL			
445/2024	05.10.2024	TRP (C) - 207/2024	C R KAR	GENERAL			
449/2024	05.10.2024	TRP (C) - 146/2024	G R DAS	GENERAL			M. J. C.
451/2024	05.10.2024	ABLAPL- 9093/2024	B SWAIN	GENERAL			
454/2024	05.10.2024	CONTC- 8003/2023	S BISWAL	GENERAL			CONTEMPT
456/2024	05.10.2024	CRLMC- 3536/2023	P SETHI	GENERAL			CRIMINAL MISC
457/2024	05.10.2024	WP (C) - 20462/2024	C RANA	GENERAL			
460/2024	05.10.2024	WP (C) - 12899/2024	P N NAYAK	GENERAL			WRIT BRANCH-5
463/2024	05.10.2024	WP (C) - 9474/2024	S DAS	GENERAL			WRIT BRANCH-6
465/2024	05.10.2024	OJC- 1124/1975	B K SWAIN	GENERAL			
564/2024	05.10.2024	ABLAPL- 10493/2024	PK PAL	GENERAL		Order Dtd. 2024-09-30	
606/2024	05.10.2024	WP (C) - 7146/2024	M. R. BARIK	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-5

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